

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 437
ANSWERED ON 01/04/2025**

PMAY-G FUNDS FOR WEST BENGAL

***437. SHRI KALIPADA SAREN KHERWAL:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the funds of Pradhan Mantri Awas Yojana-Gramin (PMAY-G) for West Bengal are pending with the Government; and**
- (b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) & (b): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 437 TO BE ANSWERED ON 01.04.2025 REGARDING “PMAY-G Funds for West Bengal”

(a) & (b): Under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), overall the State of West Bengal has been allocated a target of 45,69,423 houses out of which the State has sanctioned all houses, released 1st instalment of assistance to 34,65,970 beneficiaries and 34,19,213 houses have been completed and 11,50,210 houses are yet to be completed, as of 26.03.2025.

During Financial Year (FY) 2021-22, the Ministry of Rural Development had received complaints from the Members of Parliament, Members of State Legislative Assembly (West Bengal) and other stakeholders with serious allegations of re-naming of the scheme name as Bangla Awaas Yojana in the State and also grant of assistance to ineligible households. These complaints were verified through inspection by the National Level Monitoring (NLM) teams. The complaints were found to be true in most of the cases. Thereafter, the State Government submitted compliances on the observations of the NLM teams and complaints of the Members of Parliament and Members of Legislative Assembly. The Action Taken Report (ATR) submitted by the State Government during August, 2022 was accepted. The State Government had also agreed that since the ‘Name’ and ‘Logo’ are part of the core features of the Centrally Sponsored Schemes (CSSs), the official ‘Name’ and ‘Logo’ of PMAY-G will be used and displayed in the Citizen and Public Information Board regularly. The State Government also issued instructions to the District Magistrates for proper implementation of the PMAY-G with official name and 'logo' of the scheme.

The compliances submitted by the State Government were accepted and target of 11,36,488 houses from finalised Awaas+ 2018 survey list was allocated to the State during the FY 2022-23 vide D.O. letter dated 24.11.2022.

The Ministry has already released Rs 25,798 crore as Central share to the State since 2016-17 till 2021-22 for implementation of the PMAY-G.

However, post allocation of target to the state in November, 2022, complaints regarding irregularities in implementation of PMAY-G were received. These complaints were verified through Senior Officers Team and National Level Monitoring (NLM) Teams. No Central share of funds have been released to the State of West Bengal under the PMAY-G with the approval of the competent

authority in the Ministry during FY 2022-23, 2023-24 and 2024-25 (till date) for targets of FY 2022-23 from the finalized Awaas+ 2018 survey lists due to non submission of satisfactory Action Taken Reports (ATR) on the observations of the NLM teams and Senior Officers' Teams of the Ministry of Rural Development. The ATRs have been received from the state and is under examination.

The balance liability of Central share under PMAY-G for the State of West Bengal till 31.03.2024 to be released during FY 2024-25 is Rs. 7,888.67 crore.
